

AMENDMENT TO THE RESERVE BANK OF INDIA GUARANTEE FUND REGULATIONS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table a copy of amendment (Hindi and English versions) to the Reserve Bank of India Guarantee Fund Regulations, under sub-section (4) of section 58 of the Reserve Bank of India Act, 1934. [Placed in Library. See No. LT-1972/78].

12.03 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following eight Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 21st February, 1978:—

1. The Appropriation (Vote on Account) Bill, 1978.
2. The Appropriation (Railways) Bill, 1978.
3. The Appropriation (Railways) No. 2 Bill, 1978.
4. The Appropriation (Railways) No. 3 Bill, 1978.
5. The Appropriation Bill, 1978.
6. The Appropriation (No. 2) Bill, 1978.
7. The Mizoram Appropriation (Vote on Account) Bill, 1978.
8. The Mizoram Appropriation Bill, 1978.

MR. SPEAKER: Do not record anything.

*(Interruptions)**

PROF. P. G. MAVALANKAR (Gandhinagar): I am on a point

of order. When you called Shri Sikandar Bakht, the hon. Minister of Works and Housing and Supply and Rehabilitation to lay papers on the Table of the House and other hon. Ministers had also followed him, simultaneously, several Members of this House, our hon. colleagues, because of some agitated problems that they had, went on saying something; and at that point of time, you said: nothing will go on record. But they kept on talking and while they kept on talking.....

MR. SPEAKER: What is your point of order. Please formulate it.

PROF. P. G. MAVALANKAR: My point of order is that while they were talking at the top of their voices and nothing was being recorded, simultaneously, Ministers laid papers on the Table of the House.

MR. SPEAKER: That has been recorded.

*(Interruptions)**

PROF. P. G. MAVALANKAR: But we do not know what is being laid on the Table of the House. If a Member speaks without your permission, you can say at the last point: off the record. That I can understand. But when the Members continue to speak at the top of their voices and other regular business is coming, we cannot hear; we cannot even raise our voice. Therefore, I request you to kindly ask the Ministers to lay the papers on the Table of the House again. *(Interruptions)* Mr. Speaker, Sir, we have some submissions to make. *(Interruptions)* Yesterday, you also said to the Ministers one after another including Shri Ravindra Varma, the hon. Minister of Parliamentary Affairs about the delay in various Reports. Today also the same thing happens. That is why, we wanted to say something on these matters and nothing is heard

*Not recorded.